

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 109(ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.10.2017**

NAME OF THE COMPANY: Mr. Santosh Kumar Chaubey & Anr. V/s M/s.
Baseline Infradevelopers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) :

Counsel for the Petitioner

For the Respondent (s):

Mr. Rachit Mittal and Ms. Tanvi Aggarwal,
Advocates for R-17

Mr. Sudhir Nandiagoy, Sr. Advocate with
Mr. Zreston Hastapi, Advocate for R-18

ORDER

Ms. Manisha Chaudhary has filed an application praying for being discharged in this case. As Mr. Akshal Gupta, Advocate has put in appearance, she is accordingly discharged.

CA 219/17 disposed off.

To come up on 13th November, 2017.



(Sh. S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)

(Lekhraj Singh)